HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

: N O T I C E :

IT IS HEREBY NOTIFIED for the information of the Advocates and the Parties appearing-in-person at High Court of Judicature At Bombay, Nagpur Bench, Nagpur that, the Division Bench presided over by the **Hon'ble Smt. Justice Anuja Prabhudessai** and the **Hon'ble Mrs. Justice Vrushali V. Joshi** has issued the following directions:

1) In matters which are not called out, though listed;

2) When the Board is discharged, due to paucity of time; and

3) In case, the matters are not shown on the Board on the scheduled dates; need not be mentioned for extension of interim / ad-interim relief already granted as well as continuation of voluntary statement made by the parties earlier. The same shall stand continued automatically till the next date.

By Order,

Sd/-
(D.P. Satawalekar)
Registrar (Judicial)

NAGPUR
DATE: 30.11.2023